

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 524 of 2020

In the matter of:

IDBI Capital Markets & Securities Ltd.

...Appellant.

Versus

JBF Petrochemicals Ltd.

...Respondent.

Present:

For Appellant: Ms. Pratiksha Sharma and Mr. Kunal Kanungo, advocates.

For Respondent: Ms. Nikita Thapar and Ms. Prerna Wagh, Advocates.

ORDER
(Virtual Mode)

25.09.2020 The Learned Counsel for the Respondent seeks time as Arguing Counsel is not available.

The Learned Counsel for both sides state that they may be permitted to file Compilation of Judgments they would be referring at the time of arguments. The Learned Counsel for both sides may file copies of Judgments they would be relying on and referring at the time of arguments, before next date.

List the Appeal 'For Hearing' on **20th October, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

Basant B./md.